



**GOVERNMENT OF JAMMU AND KASHMIR
GENERAL ADMINISTRATION DEPARTMENT
CIVIL SECRETARIAT, JAMMU**

**Notification,
Jammu, the 5th, March, 2018**

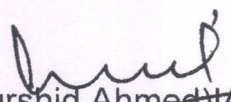
SRO-120 .- In exercise of the powers conferred by proviso to section 124 of the Constitution of Jammu and Kashmir, the Governor is pleased to direct that following amendment shall be made in the Jammu and Kashmir Compassionate Appointment Rules, 1994; namely:-

In rule 5, the following shall be added, as sub-rule (6) namely:-

Notwithstanding anything contained in proviso first and second of sub-rule (1) of rule 3 of these rules, the widow(who has not re-married), unmarried son and unmarried daughter of a deceased government employee other than Police Personnel who has died in harness or militancy related incident may be considered under these rules by the General Administration Department, on a case to case basis, for appointment against a Class-IV post subject to the condition that the Deputy Commissioner/Assistant Commissioner(Revenue) of the district to which the deceased employee belonged certifies that none of the dependents of the deceased is a government employee. Further, the Deputy Commissioner concerned after due satisfaction, shall certify that element of compassion is still existing in the family which shall be countersigned by the Administrative Secretary of the concerned department to which the government employee belonged.

Explanation: Only pending/rejected cases on the date of issuance of SRO Notification 120 of 2018 dated 05-03-2018, shall be decided in accordance with the said notification.

By order of the Government of Jammu and Kashmir.


(Khurshid Ahmed)IAS,
Commissioner/Secretary to the Government

Dated:- 05-03-2018

No. GDC-265/CM/2013-SRO

1. Advisor to the Hon'ble Chief Minister.
2. Learned Advocate General, J&K.
3. All Financial Commissioners.
4. Director, General of Police, J&K.
5. All Principal Secretaries to Government.
6. Principal Secretary to the Governor/Chief Minister.
7. Divisional Commissioner, Kashmir/Jammu.
8. All Commissioners/Secretaries to the Government.
9. All Heads of Departments/Managing Directors.
10. All Deputy Commissioners.
11. Director, Information.
12. Director Archives, Archaeology and Museums.
13. Special Secretary/Private Secretary to Chief Minister.
14. General Manager, Government Press, Srinagar/Jammu.
15. Private Secretary to the Chief Secretary.
16. Private Secretary to the Commissioner/Secretary to Government, GAD.
17. In-charge website, GAD/Stock file.